

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 01 OF 2016
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016
APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016
APPEAL NO. 297 OF 2016

Dated : 12th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 01 OF 2016

Chairman-Cum-Managing Director, Rajasthan Appellant(s)

Rajya Vidyut Prasaran Nigam Ltd. & Anr.

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal (Rep.) for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Parichita

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal (Rep.) for R-2

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)****& Ors.****Vs.****Central Electricity Regulatory Commission Respondent(s)**Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Altaf Mansoor

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**State Load Despatch Center, Delhi Appellant(s)****Vs.****Central Electricity Regulatory Commission & Anr. Respondent(s)**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Parichita Chaudhary

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016**Punjab State Transmission Corporation Ltd. Appellant(s)****Vs.****Central Electricity Regulatory Commission & Ors. Respondent(s)**Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham AryaCounsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal (Rep.) for R-2
Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1 to R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **13.12.2018**. Interim order, if any, to continue till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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